

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UN-STARRED QUESTION NO.1027
TO BE ANSWERED ON 07.02.2020

Carbon Emissions

1027. SHRI S. JAGATHRAKSHAKAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has taken any decision to reduce carbon emissions in our country as per the United Nations Climate Change Conference COP25;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Government has identified any carbon emitting industries /establishments in Tamil Nadu; and
- (e) if so, the details thereof along with the steps taken by the Government to reduce carbon emission in the said units?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) to (e): Government has not made any additional commitment to reduce carbon emissions in the country at the United Nations Climate Change Conference-COP25. India has conveyed its Nationally Determined Contributions (NDCs) under the Paris Agreement in 2015. Under the NDCs, goals for mitigation are to reduce the emissions intensity of its Gross Domestic Product (GDP) by 33 to 35 percent by 2030 from 2005 level, to achieve about 40 % cumulative electric power installed capacity from non-fossil fuel based energy resources by 2030, and to create an additional carbon sink of 2.5 to 3 billion tones of CO₂eq through additional forest and tree cover by 2030. India's NDCs provide for economy wide national goals and no state specific or sectoral goals have been undertaken.
